

### Shifting the Office of Chief Commissioner

2978. SHRI AMAN KUMAR NAGRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "NGOs flay Maneka's decision to relocate office" appearing in the 'Hindustan' dated February 20, 1999;

(b) whether Office of the Chief Commissioner of Disabilities is being shifted to Nagpur;

(c) if so, the reasons therefor;

(d) whether the Government have received any representation in this regard;

(e) if so, the details thereof; and

(f) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) Yes, Sir.

(c) The nature of functions and duties of the Chief Commissioner as given in the Act is such that he needs to be centrally located, so that the persons with disabilities as well as the organisations working for the disabled can easily access his office and at the same time he can also coordinate the work being done for the disabled, in various parts of the country. In view of this, a decision was taken in the Ministry to locate the office at Nagpur, which is a central location in the country.

(d) Yes, Sir.

(e) Representations have been received both for supporting and opposing the decision of the Government.

(f) Representations have been considered and in view of position stated in Part (c) above, the Ministry still considers it appropriate to shift the office of chief commissioner to Nagpur. Hence, there is no change of decision of the Ministry.

### Prizes Distributed by Nehru Yuva Kendra

2979. SHRI JUAL ORAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the prizes given by the Nehru Yuva Kendra annually;

(b) the facilities provided to the individuals and institutions during 1998-99; and

(c) the facilities provided to the persons or individuals and institutions after getting the prize selected by NYK/ other agencies?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) The Nehru Yuva Kendra awards the following prizes annually:

(i) Awards to outstanding Youth Clubs at District, State and National level to encourage the growth of youth clubs so that they serve as catalysts for social change.

(ii) For the Award to outstanding youth clubs at District, State & National level, a sum of Rs. 5000/- and Rs. 20,000/- is awarded to the winner at District and State level respectively. At the National level three awards of Rs. 1,00,000/- and scroll and Rs. 50,000/- and scroll and Rs. 25,000/- and scroll are given each year.

(iii) The UNDP-NYKs Awards for youth against poverty in collaboration with UNDP, is given to rural youth, in recognition of their commendable Services towards poverty alleviation. The award comprises of Rs. 15,000/- and a citation.

(c) The awards are given to the individuals & institutions for their commendable services. They are in the nature of one time reward given in recognition of their services. No further facility in addition to the awards are provided to the awardees.

### National Institute of Urban Development

2980. SHRIMATI LAKSHMI PANABAKA:  
DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Union Government propose to set up National Institute of Urban Development in Hyderabad;

(b) if so, the details thereof and the present status thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) A proposal was submitted to the Planning Commission for providing a sum of Rs. 10 crores during the Ninth Plan for setting up of a National Institute of Urban Development on the pattern of National Institute of Rural Development at Hyderabad for undertaking research programmes of national importance and training programmes for trainers in the areas of urban infrastructure, municipal administration, urban finance, urban environment etc., and also for acting as a storehouse of national data for urban development. In response to the proposal the view of the Planning Commission was that the problems that have affected the regional centres would apply with greater force to National Centres and it may be desirable instead to enrich and improve upon the existing institutes to undertake additional training programme.

Notwithstanding the above, the Ministry again pleaded with the Planning Commission for approval 'in principle' as a new scheme in the Ninth Plan with a provision of (a) Rs. 1.00 crore towards capital expenditure and Rs. 50 lakhs towards research and training with Rs. 50 lakhs per annum in the subsequent years of the Ninth Plan for Research & Training. A final decision of the Planning Commission is still awaited.

[Translation]

#### **Artificial Limbs to Disabled Persons**

\*2981. SHRI RAMSHETH THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have formulated any scheme to distribute limbs to the disabled people;

(b) if so, the details thereof, State-wise; and

(c) the details of the system of distribution under this scheme in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Yes, Sir, the Ministry of

Social Justice & Empowerment is implementing a scheme of Assistance to Disabled Persons for Purchase/Fitting of aids/appliances. The main objectives of the scheme is to assist needy disabled persons in procuring durable sophisticated and scientifically manufactured modern standard aids and appliances that can promote their physical, social and psychological rehabilitation and integration in the mainstream. The scheme also includes corrective surgery, use of mass media etc. under its ambit. The scheme is implemented through Registered Societies/Trusts/Companies and any other Institutions recognised by the Ministry of Social Justice & Empowerment. The Scheme is implemented all over the country including in the State of Maharashtra. On receipt of proposal from Voluntary Organisations/NGO's. The proposal can be forwarded through State Govt./UT Admn./National Institutes/RRTCs/DRCs/Any other agency authorised by the Ministry, alongwith all the relevant documents/information. These are processed for sanction of grant-in-aid as admissible.

[English]

#### **Post-Graduate Centre in Haveri, Karnataka**

2982. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the procedures and guidelines for nominations of non-official posts in National Literacy Mission;

(b) whether there is any proposal to start a Post Graduate Centre in Haveri in Karnataka;

(c) if so, the assistance available under his Ministry proposed to be provided for the centre;

(d) whether there is any proposal to provide financial assistance to Educational Institutions wholly run by Rotary Clubs for construction and establishment of Science Laboratories, Libraries, Children's Sports Complex and Auditorium;

(e) if so, the details thereof and criteria laid down for this purpose; and

(f) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Non-official members are nominated to the